

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 25

C.P. (IB)/42(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **MDB CHEMICALS (INDIA) PRIVATE LIMITED**
V/s CATASYNTH SPECIALITY CHEMICALS
PRIVATE LIMITED

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Damini Thakur for the Operational Creditor is present. Adv. Ashish Pyasi a/w Adv. Jinal Sethia a/w Aditya Krishnan a/w Adv. Anjali Shani for the Corporate Debtor present.

Ld. Counsel for the Corporate Debtor seeks some time to peruse the Rejoinder served upon them yesterday. List this matter on Board on **07.05.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)